

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 3364/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Anup Narayan Ghosh,
Presiding Officer/Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 23rd September, 2020

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2011-2020/705 dtd. 15.09.2020.
Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 24.09.2020 & 25.09.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning of 24.09.2020 till the morning of 26.09.2020, has been granted.

The District and Sessions Judge, Dhubri and in his absence, the next senior most Judicial Officer at the station will remain in-charge of your Court and office in your absence.

Yours faithfully,


REGISTRAR (VIGILANCE)

3366
Memo NO.HC.VII-128/89/3365-1A, dated 23.9.2020

Copy to:

1. The District and Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

sd/-
REGISTRAR (VIGILANCE)